

राजस्थान-सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(1)न्याय/2014

जयपुर, दिनांक 03/6/14

आदेश

पारिवारिक न्यायालय अधिनियम, 1984 (केन्द्रीय अधिनियम संख्या 66) की धारा 4 की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए माननीय राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार निम्नांकित अधिकारियों को निम्नानुसार पारिवारिक न्यायालय का न्यायाधीश एतद्वारा नियुक्त/पदस्थापित करती है:-

NAME OF OFFICER SA?VA SHRI/MS.	PRESENT POST	PROPOSED PLACE OF POSTING
1	2	3
NARENDRA SINGH DHADDHA	SPL JUDGE, NDPS CASES COURT No.1, CHITTORGARH	JUDGE, FAMILY COURT No.2, JAIPUR

राज्यपाल महोदया की आज्ञा से

sd/-

(प्रकाश गुप्ता)

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख सचिव, माननीय मुख्यमंत्री महोदया, राजस्थान सरकार, जयपुर।
2. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के पत्र क्रमांक 7770 दिनांक 17.05.2014 के क्रम में।
4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर
5. संबंधित अधिकारियों की निजी पत्रावली।
6. रक्षित पत्रावली।

(राजेंद्र कुमार) 3/6/14
उप शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/2014/8622

Date : 04.06.2014

Copy forwarded to the following for information and necessary action :-

1. The Registrar General/Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Narendra Singh Dhadha, Spl. Judge, NDPS Cases Court No.1, Chittorgarh with the direction that he shall not be entitled to claim transfer allowance and joining time.**
6. **Judge, Family Court No. 2, Jaipur.**
7. The Director, Rajasthan State Judicial Academy, Jodhpur.
8. The Concerned District & Sessions Judges, Chittorgarh & Jaipur Metropolitan / Courts/Treasury Officers.
9. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side.


REGISTRAR GENERAL